

SCHEDULE I

Provisions of Enactments repealed.

(See section 132)

Year. (1)	No. (2)	Short title. (3)	Extent of repeal. (4)
1951	.. XXIV	.. The Berar Regulation of Agricultural Leases Act, 1951.	The whole.
1955	.. II	.. The Madhya Pradesh Land Revenue Code, 1954.	The whole of Chapter XIV.
1958	.. IX	.. The Bombay Vidarbha Region Agricultural Tenants (Protection from Eviction and Amendment of Tenancy Laws) Act, 1957.	The whole.
¹ [1948	.. XVIII	.. The Central Provinces and Berar Cultivation of Fallow Land Act, 1948.	The whole.]

¹ These entries were added by Mah. 5 of 1961, s. 20.